

23

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. No. 1159/93.

Dt. of Decision : 29.6.94.

1. M. Manohar

2. D. Ramakotgi

.. Applicants.

VS

1. Director General, Defence Research
Development Organisation, & B' Wing,
Sena Bhavan, New Delhi.

2. Management Committee of Defence
Laboratories Schools, Kanchanbagh,
Hyderabad, represented by its
Secretary

3. Principal, Defence Laboratories
Schools, Kanchanbagh, Hyderabad. .. Respondents.

Counsel for the Applicants : Mr. M. Rajagopal Reddy for Smt. J. V. S. Rao,

Counsel for the Respondents : Mr. N. R. Devaraj, Sr. CGSC.

Mr. P. B. Vijayakumar
for R 2 & 3.

CORAM:

THE HON'BLE SHRI A. B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

..2

ASHP
M

O.A.No.1159/93.

Date of Judgement :

Judgement

X As per Hon'ble Shri A.B.Gorthi, Member(A) X

We have dismissed a similar O.A. (No.934/93) today by a separate order holding that the Defence Laboratories School is not amenable to our jurisdiction under Section 14 of the Administrative Tribunals Act, 1985. For the same reason, this O.A. too is hereby dismissed. It is open to the applicant to approach the appropriate forum for relief, if any.

2. No order as to costs.

T.C.R.
(T.Chandrasekhar Reddy)
Member(J).

A.B.Gorthi
(A.B.Gorthi)
Member(A).

Dated: 29 June, 1994.

br.

Amrta 6/94
DEPUTY REGISTRAR(J)

Copy to:-

1. Director General, Defence Research Development Organisation, & B' Wing, Sena Bhavan, New Delhi.
2. The Secretary, Management Committee of Defence Laboratories School, Kanchanbagh, Hyderabad.
3. Principal, Defence Laboratories School, Kanchanbagh - Hyderabad.
4. One copy to Mr. *Z.V.J. Rao*, Advocate, CAT, Hyderabad.
5. One copy to Mr. N.R.Devraj, Sr. CGSC, CAT, Hyderabad.
6. One copy to Mr. P.B. Vijay Kumar, Advocate, CAT, Hyderabad.
7. One spare copy.
8. One copy to Library, CAT, Hyderabad.

YLKR

2nd page
Re 5/7/94.

TEMPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.G RTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(Z)

Dated: 29-6-1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. NO.

in
O.A.No. 1159/94

T.A.No. (W.P.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions
Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

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Am
27/94.

